LOK SABHA

Thursday, May 16, 1985/Vaisakha 26, 1907 (SAKA)

Lok Sabha met at Eleven of the Clock,

[MR. SPEAKER in the Chair]

[English]

MR. SPEAKER: Shri Rama Rai...not present, next Question...Shri Jadeja.

PROF. P.J. KURIEN: Sir, Mr. Rama Rai is present and he is putting his Question.

PROF. MADHU DANDAVATE: He is not absent, but he is absentminded.

ORAL ANSWERS TO QUESTIONS

[English]

Raising of Capital by Railways for Developmental Activities

*875 SHRI I. RAMA RAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry of Railways propose to raise capital by issuing bonds etc. to meet the demands of developmental activities; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINIDA): (a) and (b). The Railway Ministry cannot issue Bonds on their own for Railway development. However, a proposal to issue a separate series of bonds for Ministry of Railways by the Central Government has been taken up with the Ministry of Finance.

SHRI I. RAMA RAI: Sir, the railways being the cheapest mode of transport, the demand for more and better railways especially in the Southern States like Kerala and Karnataka is high. There is a strong feeling that Centre is not giving due share to the development of railways in Southern States. The Minister in his reply has stated that a proposal to issue a separate series of Bonds for Ministry of Railways by the Central Government has been taken up with the Ministry of Finance. Already the Finance Minister has stated that selected Public Sector Corporations especially in high priority areas like Power and Tele-communications are allowed to float Bonds upto a designated limit. Paucity of funds is the main reason for the stagnation of growth of Railways. In what way the Government is proposing to meet the shortage of funds and the high and legitimate demands of our region?

SHRI MADHAVRAO SCINDIA: The Ministry is proposing to meet the shortage of funds by asking for some more allocations from the Planning Commission and also by asking permisson of the Finance Ministry to float new Railway Bonds.

SHRI I. RAMA RAI: Peoples representatives both at the Central and Sate levels have been complaining about the poor conditions of Railway stations, coaches, wagons Railway lines, etc. in the South. Sir, I would like to say that due to the high fare and tariff, Kerala people are compelled to pay exhorbitant almost penal revenue to Railways. Earlier we are told a coach factory also will be given to Kerala. Now, it looks we are nowhere. I would like to ask the Hon. Minister what concrete proposal or measures he is going to take to meet these grievances.

SHRI MADHAVRAO SCINDIA: The best possible is being attempted under the circumstances.

MR. SPEAKER: I have requested so many times the Hon. Members not to read out questions in the House. While putting supplementary questions, they should not read out prepared ones and put in the House. Nothing should be read out in the House and I would like that you should put straightforward supplementaries which could elicit some good response from the Hon. Ministers.

Discipline in Universities

*876. SHRI D. P. JADEJA: Will the Minister of EDUCATION be pleased to state:

- (a) whether any guidelines have been issued to States to bring about better discipline in various State Universities; and
 - (b) if so, the details thereof?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) The Central Government has not issued any such guidelines to the States.

(b) Does not arise.

SHRI D. P. JADEJA: Sir, most of the educational institutions in the country are financed by the Government. I would like to know from the Hon. Minister whether he considers having a Code of Conduct to be accepted and implemented by the students.

MR. SPEAKER: That is a good example.

SHRI K. C. PANT: Sir, the question of Code of Conduct should apply not only to students but to teachers, to political parties and to people from outside who are also interested in the University education. Students alone cannot be blamed.

PROF. MADHU DANDAVATE: Education Minister also.

AN HON. MEMBER: Parents also.

SHRID. P. JADEJA: I was trying to refer to all those who are connected with education and the Hon. Minister has also mentioned about the political parties. May I know from him whether he would consider banning political parties' interference and

their influence on students during students' elections by their unions. Will the Government consider putting a ban on such activities by political parties?

SHRI K. C. PANT: A ban in these matters is not a solution. What is imporant for all of us is to realise the damage which the student indiscipline is doing to the fabric of our universities. And the important thing is that whenever there is unrest in a university, maybe for legitimate reasons, maybe because the grievances have piled up and the decisions have not been taken quickly, maybe because the facilities are not enough, maybe because there is overcrowding or whatever may be the reasons, then a certain amount of self discipline has to be exercised by poltical parties to see that they do not exploit the situation and thereby. create problems in the university. students become sometimes victims of such agitations and then other things happen which disturb the life of the university for years to come,

PROF. P. J. KURIEN: According to late Shri M. C. Chagla, indiscipline is not a disease, it is only a symptom of the disease. The real disease is moral degradation and this starts not from colleges, but from the high schools itself. I would like to know from the Minister whether he is aware of this basic fact, basic reason of indiscipline. In view of this, will he consider to include in his National Educational Policy moral instructional courses right from the high school along with regular courses for giving greater respect to our culture, our national leaders, our political system etc. so that the students are better suited for the society.

SHRI K. C. PANT: What my Hon. friend has said is an important dimension of education and character building. Imparting of knowledge of the elements of ethics is important and I think that not only the schools, but the home is also contributing to the moral education of children and any lacuna in the home cannot be made up by the school entirely. All of us have to see this problem in its true perspective. But I do not mean to suggest that education does not have a role in this aspect, but I would say that that is not the only reason. That is an important contributory factor, but there are other reasons; there are economic reasons, unemployment and so on. There is a lack